

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION No. 2204
TO BE ANSWERED ON: 15.03.2017

EFFECT OF H1B VISA ROW ON IT SECTOR

**2204: SHRI RAM KUMAR SHARMA:
SHRI MUTHAMSETTI SRINIVASA RAO (AVANTHI)**

Will the Minister of Electronics and Information Technology be pleased to state:

- (a) whether after imposition of restriction on H1 B Visa by United States of America, Information Technology Industry of the country will have to take measures to enhance their business in domestic market;
- (b) if so, the response of Government in this regard;
- (c) whether the representatives of Government and Industry have reached some solutions;
- (d) if so, the details thereof; and
- (e) the percentage of share of Industry and the Government in their implementation?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI P.P.CHAUDHARY)

(a) and (b): Various efforts are being made by the Information Technology Industry to enhance the domestic market of IT sector. This inter-alia includes measures to streamline the tax regime, simplify government procedures and improve the overall ease of doing business. Besides, efforts are also being made to diversify global markets which include markets like Europe (besides UK which is a mature market), Africa, South America, Israel, Australia, China and Japan.

(c) and (d): Periodic meetings of the Government of India have been held with the industry members to discuss measures to improve the overall state of the industry and key challenges being faced in this regard.

(e): It is a collective effort and the share of Industry and Government in the implementation of measures has not been assessed.
